

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4631
ANSWERED ON:26.04.2005
REPATRIATION OF TERRORISTS FROM INDIA
Chaudhary Shri Pankaj;Gangwar Shri Santosh Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has signed any agreement recently with foreign countries particularly with Mauritius, Baharain, Tajikistan and Myanmar for the repatriation of people involved in terrorism and criminal activities and to combat terrorism;
- (b) if so, the details thereof; and
- (c) the time by which such agreements are likely to come in force?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. REGUPATHY)

(a & b): Ministry of External Affairs has informed that Government of India has signed Extradition Treaties with Mauritius, Bahrain and Tajikistan. These Treaties would provide a legal framework for extradition of terrorists and other criminals from the respective countries to India and vice-versa.

(c) These Treaties will come into force after ratification process is completed by the respective Governments.